GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2013 ANSWERED ON:17.12.2013 DISASTER MANAGEMENT

Chavan Shri Harischandra Deoram;Dubey Shri Nishikant ;Jaiswal Shri Gorakh Prasad ;Meghwal Shri Bharat Ram;Muttemwar Shri Vilas Baburao;Natarajan Shri P.R.;Rama Devi Smt. ;Shetkar Shri Suresh Kumar;Singh Alias Pappu Singh Shri Uday;Thakur Shri Anurag Singh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has set up a task force on disaster management to review the Disaster Management Act;
- (b) if so, the details of the recommendations made by the task force and the action taken by the Government thereon; and
- (c) the measures taken by the Government to strengthen the disaster management system in the country?

Answer

MINSITER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) Yes, Madam.
- (b) The recommendations of the Task Force are Annexed.
- (c) The Union Government has undertaken various measures like development and strengthening of institutional mechanism, capacity building of stake holders, financial arrangements etc. for the purpose of strengthening the disaster management system in the country such as:
- i. A paradigm shift brought in the approach to Disaster Management from relief-centric to a holistic one.
- ii. Setting up of a legal framework for Disaster Management by enacting the Disaster Management Act (DM Act), 2005 & Civil Defence (Amendment) Act, 2009.
- iii. Institutional framework created by establishment of the National Disaster Management Authority (NDMA) for policy & planning, National Institute of Disaster Management (NIDM) for capacity development, National Disaster Response Force (NDRF) for specialized response as provided under the Disaster Management Act.
- iv. National Disaster Management Policy formulated and enforced.
- v. Disaster specific and thematic guidelines for guidance of States/UTs in tackling different kinds of disasters issued.
- vi. National Disaster Response Fund and State Disaster Response Fund constituted for meeting any threatening disaster situation or disaster. Based on the recommendations of 13th Finance Commission, corpus of Fund to the tune of Rs. 33580.93 crore for State Disaster Response Fund has been earmarked for the period 2010-11 to 2014-15 and released to them as per guidelines.
- vii. Programme for Institutional Strengthening and Capacity Building for Disaster Risk Reduction under Government of India- UNDP Disaster Risk Reduction Programme (2009-12) implemented.
- viii. To mitigate the vulnerability of the coastal people from the cyclone, Phase-I of National Cyclone Risk Mitigation Project (NCRMP) under implementation in Andhra Pradesh & Odisha from 2010-11 to 2015-16.
- ix. A Centrally Sponsored Scheme on National School Safety Programme Demonstration Project at a cost of Rs. 48.47 crore under implementation from 2011-12 to 2013-14.
- x. Two Schemes namely Revamping of Civil Defence and Strengthening of Fire and Emergency Services in the States / UTs at a cost of Rs. 100 crore and Rs. 200 crore respectively were implemented during 2009-10 to 2012-13.
- xi. In order to strengthen the States / UTs for preparation of their respective Disaster Management Plans, an amount of Rs. 3.20 crore given by Govt. of India to the States/UTs through NDMA during the financial year 2009-10.
- xii. Rs. 525 crore allocated to the States as Grant for Capacity Building for Disaster Response during 2010-11 to 2014-15. The guidelines to this effect as well as Rs. 230 crore has been released to the States during 2010-11 to 2013-14 (up to 30th November,

2013).

xiii. Financial assistance extended to Administrative Training Institutes and other training institutes in States / UTs for strengthening the Capacity Building measures in the States / UTs through National Institute of Disaster Management (NIDM) during 2007-08 to 2011-12.